

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 330 of 2021

IN THE MATTER OF:

Hindustan Prefab Ltd.

....Appellant

Vs.

Archon Powerinfra Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Gaurav Gupta, Advocate

For Respondent: Mr. Harshal Kumar, Advocate

O R D E R
(Virtual Mode)

27.04.2021: Learned Counsel for the Appellant Mr. Gaurav Gupta submitted that the present Appeal is filed against rejection of their application by the Ld. Adjudicating Authority vide order dated 05.03.2021.

Let issue notice to Respondent through Speed Post as well as email (Both Mode). Requisites along with process fee be filed within two weeks. Appellant to provide email address of the Respondent.

Learned Counsel for the Respondent is directed to file the 'Reply Affidavit' within three weeks'. 'Rejoinder', if any, may be filed within one week' thereof.

List the Appeal on **01st June, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/bm